

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 49

CP(IB) No.56/Chd/Pb/2022

Under Section 95, IBC 2016

In the matter of:-

State Bank of India

...Petitioner

Vs.

Gurpreet Singh Bhinder

...Respondent

Due to paucity of time, the matter could not be taken up today, hence adjourned
to 19.10.2023.

Sd/-

Court Officer

August 09, 2023
PRF